

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 116
(IB)-483(PB)/2020

IN THE MATTER OF:

Continental Construction Ltd. ... Petitioner
v.
Continental Construction Projects Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 05.03.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

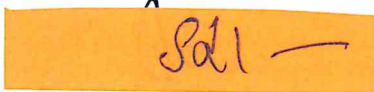
PRESENT:

For the applicant Mr. Swapnil Gupta, Ms. Neelambika Singh,
Advs.
For the respondent Mr. Jeevesh Nagrath, Mr. Prabhat Kr. Rai,
Adv.

ORDER

List on 27.03.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)